NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

17. M.A. 2607/2019

IN

C.P. 773/2017

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.09.2019**

NAME OF THE PARTIES: Arya Mittara

v/s.

Marke Precitech Pvt Ltd

SECTION 241 OF COMPANIES ACT, 2013.

ORDER

At request of both sides, list this matter on 18.10.2019 at 2:30 P.M. for final hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial